Recommendation					Action taken
19.	Almora	0	0	0.00	No works taken up.
20.	Pithoragarh	0	87	15.08	All the 87 works were completed upto 1995-96.
	STATE TOTAL	155	184	423.73	

बिहार में जवाहर रोजगार योजना के अन्तर्गत स्कूल भवनों का निर्माण कार्य

2392. **श्री नागेन्द्र नाथ ओझा:** क्या **ग्रामीण क्षेत्र और रोजगार** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि जवाहर रोजगार योजना के अन्तर्गत वर्ष 1992-93, 1993-94 और 1996-97 के दौरान बिहार में स्कूल की इमारतों के निर्माण के लिए धनराशि खर्च की गई है;

(ख) यदि हां, तो स्कूल की इमारतों के निर्माण पर कुल कितनी धनराशि खर्च की गई; और

(ग) उपर्युक्त वर्षों के दौरान योजना के तहत मिलने वाली धनराशि से बिहार में कितनी स्कूल इमारतों का निर्माण कार्य पूरा हुआ और कितनी स्कूल की इमारतों का निर्माण कार्य अधूरा पड़ा है?

ग्रामीण क्षेत्र और रोजगार मंत्रालय के राज्य मंत्री (श्री बाबागौडा पाटिल): (क) से (ग) बिहार सरकार से जानकारी एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Rural Sanitation Programme in Orissa

2393. SHRI BHAGABAN MAJHI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) the number of villages in the State of Orissa developed as a model village under the centrally sponsored Rural Sanitation Programme during each of the last three years till date, District-wise and expenditure incurred thereon;

(b) the funds provided for the purpose during the current financial year;

(c) whether the Government of Orissa have sent any other project for approval and financial assistance of Government;

(d) if so, the details thereof; and

(e) the action taken by Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Under the Centrally Sponsored Rural Sanitation Programme the following three villages are being developed as a model villages in Orissa:

Year	Village/District	Expenditure incurred
1994-95	Landabansa (Ganjam Distt.)	4.68 lakh
1995-96	Nagapur	Nil
	Naugaon (Jagatisinghpur Distt.)	Nil
1996-97	Nil	Nil
1997-98	Nil	Nil

(b) and (c) No, Sir.

(d) and (e) Do not arise.

Allocation for Water Resources

2394. SHRI GOVINDRAM MIRI: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that only 5% of the total water resources available in the country are required for drinking and domestic use; and

(b) if so, the reasons for not making potable water available to all even now?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Around 5% of the total water resources available in the country are required for drinking and domestic use.

(b) Non availability of sufficient funds is the main reason for not covering all the habitions till date. However, as per the action plans prepared by the States, all habitations of all the States except some parts of Rajasthan are to be covered with provision for drinking water during the 9th Plan period. Further, dirnking water supply being a State subject, the Central Government only supplements the efforts of the State Government by providing funds by way of 100% grants-in-aid.

Diversion of Funds Meant for Panchayati Raj

2395. SHRI RAJUBHAI A. PARMAR: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether Government's attention has been drawn to the news-items appeared in the Hindustan Times dated the 3rd November, 1997, captioned 'Naidu's programme linked to that of Gandhi' to the effect that the so-called Janambhoomi programme launched by Government of Andhra Pradesh, involved diversion of funds meant for Panchayati Raj Schemes to the so-called 'Janambhoomi' programme equating it with the "fodder scam" of Bihar; and

(b) if so, whether Government have caused an inquiry into the alleged diversion and misuse of Central funds and the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Yes, Sir.

(b) Government of Andhra Pradesh have reported that funds under JRY are being released to the Panchayati Raj Institutions (PRIs) i.e. Zilla Parishads and Gram Panchayats strictly as per the guidelines issued by the Government of India. They have also informed that the Employment Assurance Scheme (EAS) is also being implemented strictly as per guidelines of the scheme.

मध्य प्रदेश में जवाहर रोजगार योजना के अन्तर्गत धनराशि का आबंटन

2396. **श्री राघवजी:** क्या **ग्रामीण क्षेत्र और रोजगार** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि जवाहर रोजगार योजना के अन्तर्गत मध्य प्रदेश में धनराशि का आबंटन बिना जन प्रतिनिधियों से सम्पर्क किए राजनीतिक पक्षपात करते हुए किया जाता है;

(ख) यदि हां, तो देश के अन्य भागों से मिली ऐसी शिकायतों का ब्यौरा क्या है; और

(ग) सरकार इस संबंध में क्या कार्रवाई करने का विचार रखती है?

ग्रामीण क्षेत्र और रोजगार मंत्रालय के राज्य मंत्री (श्री बाबागौड़ा पाटिल): (क) जी नहीं। जवाहर रोजगार योजना के अंतर्गत केन्द्रीय सहायता का आबंटन राज्यों/संघ राज्य क्षेत्रों/ जिसमें मध्य प्रदेश भी शामिल है, को गरीबी की स्थिति के आधार पर और जिलों को पिछड़ेपन के आधार पर किया जाता है। जिले को आबंटित कुल जवाहर रोजगार योजना की निधियों में से जिला ग्रामीण विकास एजेंसी/जिला परिषद के स्तर पर जवाहर रोजगार योजना की 15% निधियों को अलग रखने के बाद मध्य प्रदेश स्तरीय पंचायत और ग्राम पंचायत की जनसंख्या के आधार पर निर्धारित मानदण्ड